

**IN THE COURT OF HHJ SHRI V V KATHARE
COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>COMPLIANCE</u>				
1	SPL CASE CBI	100058/2014	The State CBI ACB Mumbai Vs Manoj Kumar Om Prakash Gupta and anr.	Shaiklesh Dhepe for A-1, Adv.Sathe for A-2
2	SPL.CASE	284/2020	CBI ACB Vs Roopkumar Annaya Kallianpur and other	
<u>ADMISSION DENIAL</u>				
3	SPL CASE CBI	100055/2017	The State CBI ACB Vs K. Vidyasankar	

Criminal Cause List Dated 03-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>REPLY/SAY</u>				
1	SPL CASE CBI	100100/2009	StateCBI ACB MUMBAI Vs Ajoy Kumar Singh and 14 Others	SPP Mr. R N Sharma 1 to 7 9 to 14- Sabiha
<u>ARGUMENTS</u>				
2	SPL CASE CBI	100092/2011	The State CBI ACB BMU Vs Benudhar Samal and 1 Anr.	SPP Mr. P.B. Gaikwad Adv. Satish Sharma
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100016/2013	The State CBI ACB MUM Vs Venkoba Hulguppa Gujjal	SPP Smt. Khandelwal Adv. Shri. Shingnapurkar

COMPLIANCE

4	SPL CASE CBI	100061/2018	CBI ACB Vs Dayananad Mahendra Ray and others	SPP P.B. GAIKWAD Adv. Aradhana Singh
5	SPL CASE CBI	100092/2018	CBI ACB Vs Dayanand Mahendra Ray and others	

STAYED BY HONBLE HIGH COURT

6	MISC APPLN CBI	100354/2011	Devendra S. Doctor Vs Ajoy Kumar Singh and 2 Ors	SPP Mr. Makasare
7	MISC APPLN CBI	100355/2011	Devendra S Doctor Vs Ajoy Kumar Singh and 2 Ors	SPP Mr. Makasare

ARGUMENT ON EXH.UNREADY

8	SPL CASE CBI	100101/2012	The State CBI ACB Mumbai Vs Sumitra Banerjee and 1 other	SPP Mr. P.B. Gaikwad Adv. Shri. Dwivedi for both accd
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Criminal Cause List Dated 04-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
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JUDGMENT

1	SPL CASE CBI	100003/2010	State CBI ACB MUMBAI Vs Rajnikant Sukhi Mahato and 2 others	SPP P.B. GAIKWAD Adv. Smt. Nipa Shah for Accused no. 1 to 3.
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Criminal Cause List Dated 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>COMPLIANCE</u>				
1	SPL CASE CBI	100125/2009	State CBI ACB MUMBAI Vs Jayanand Narayan Shetty and another	Arjunwadkar for A
<u>CHARGE</u>				
2	SPL CASE CBI	100058/2017	C.B.I.A.C.B, MUMBAIApplicant. Vs DILIP T. KHAIRE AND ANOTHER 01Accused.	

Criminal Cause List Dated 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100095/2009	State C.B.I.ACU VII NEW DELHI Vs Mangat Rai Shori and another	SPP P.B. GAIKWAD Accused no.1 in person, 2- Ashok Wanwari
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100069/2006	State of Maharashtra CBI ACB Mumbai Vs Nandkumar Shantaram Vaidya and 9 others	SPP P.B. GAIKWAD Adv Kunal Kambale Accused no 1 Adv Shailesh Kumal A 2 and 3 Adv Kartik Garg A 6 and 8 Adv Dhane

Criminal Cause List Dated 07-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100040/2007	State of Maharashtra CBI ACB Mumbai Vs Ganesh Waman Bhandari and 11 others	Adv. Sheetal Turakia for accd no 1
2	SPL CASE CBI	100097/2017	The State of CBI Vs Jaipal Mahadev Prasad Swami and others	SPP P.B. GAIKWAD Adv. Shingnapurkar
(Main Matter REMAND APPLN CBI/0100861/2017)				
<u>ARGUMENT ON EXH.READY</u>				
3	SPL CASE CBI	100069/2014	The State CBI ACB Vs Dayashankar Randhour Singh	Adv.Pasbola for A1, Adv.Sawant for A-2